

(Rs. in lakhs)

<i>Cash</i>	<i>Kind</i>	<i>Total</i>
160.00	40.00	200.00

Patient-wise quantum is not being maintained.

A grant of Rs. 7,87,800/- was made available to the Voluntary Organisations involved in leprosy control activities in UP during 1989-90.

Cultivation of Medicinal Plants

10144. SHRI HARISH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether herbs used in medicines are found in abundance in hill areas of Uttar Pradesh;

(b) if so, whether there are any possibilities of regular cultivation of these herbs in these areas;

(c) if so, whether Government propose to formulate any scheme in this regard; and

(d) if so, the details in regard thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Yes, Sir.

(c) This Ministry has no proposal to formulate any scheme for regular cultivation of such plants. However, the Central Council for Research in Ayurveda and Siddha, an autonomous organisation under this Ministry, are doing experimental cultivation of some important Medicinal and plants in Ranikhet.

(d) Does not arise.

Fruit Based Industry in U.P.

10145. SHRI HARISH RAWAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Uttar Pradesh Government had sought Central assistance to set up fruit based industry in the State;

(b) if so, the details thereof and the action taken in this regard;

(c) whether feasibilities of setting up agro-based units in the State have been explored; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). U.P. Pashudhan Udyog Limited and U.P. Hortico who have requested for financial assistance for the fruit based industry in U.P., have been advised to draw up detailed project proposals.

[English]

Enquiry into Affairs of Central Council for Research in Ayurveda and Siddha

10146. SHRI P. M. SAYEED:
SHRI KUSUMA KRISHNA
MURTHY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a Committee was appointed to inquire into the affairs of the Central Council for Research in Ayurveda and Siddha in 1989;

(b) if so, the composition and terms of reference of the Enquiry Committee:

(c) whether the Committee has since presented its report;

(d) if so, the main recommendations made thereof: and

(e) if not, the reasons for delay in submission of the Report?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No, Sir.

(b) to (e). Do not arise.

Approval to Pepsi Cola

10147. SHRI P. M. SAYEED: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have approved the cold drink named Pepsi Cola;

(b) if so, who are its sponsors; and

(c) the time by which this soft drink is likely to come to the market for sale and consumption by the people?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise in view of (a) above.

Wage Structure in Various Zones

10148. PROF. K. V. THOMAS: Will the Minister of LABOUR be pleased to state:

(a) whether a Committee was constituted under the Chairmanship of the Central Joint Labour Commissioner and the State Labour Secretaries as members to study the

wage structure in different Zones in the country;

(b) if so, the details of the recommendations made by this Committee; and

(c) the steps taken to implement the recommendations of the Committee?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) and (c). Do not arise.

Import of Sugar

10149. PROF. K. V. THOMAS:
SHRI JANARDHANA
POOJARY:
SHRIMATI BASAVA RAJES-
WARI:
SHRI G. S. BASAVARAJ:
SHRI P. NARSA REDDY:
SHRI YASHWANTRAO PA-
TIL:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to import sugar this year to meet the shortfall in the production thereof; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUNJAN PATEL): (a) and (b). The production of sugar during 1989-90 season upto 30th April 1990 was 97.06 lakh tonnes as against 83.62 lakh tonnes on the corresponding date last year. Import of sugar, if any, is decided taking into account the carry-over stock, production during the season and the demand for internal consumption. At present there is no proposal for import of sugar but if necessary, Govern-